

Listed On: 21-11-2025

Court No.: 5

Item No.: 8

SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE PETITION (CIVIL) Diary No.
49533/2025

With

Interlocutory Application No(s) 285459/2025, 285462/2025,
285465/2025

Process Id: 1877/2025

SUPREME COURT WOMEN LAWYERS
ASSOCIATION

... Petitioner(s)

VERSUS

BAR COUNCIL OF INDIA and others

... Respondent(s)

OFFICE REPORT OF FRESH CASE

1. The details of the case before the Trial Court are as follows:

S.No.	Court	State	Bench	Case No.	Order Date

2. The details of the case before the High Court as well as the limitation report are as follows:

S.No.	Court	State	Bench	Case No.	Order Date	Petition in Time	Delay Days Filing	Delay Days Re-filing
1	High Court	MAHARASHTRA	High Court of Judicature at Bombay	PIL-16-2017	07-07-2025	Yes		33 days

3. The Advocate on-record for the petitioner/appellant has also filed

following document(s)/ Interlocutory application(s):

S.No.	Application No.	Description of Document	Filing date	Verification Status	Page No.
1	285459-2025	EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	08-11-2025		
2	285462-2025	PERMISSION TO FILE PETITION (SLP/TP/WP/..)	08-11-2025		
3	285465-2025	CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	08-11-2025		

4. The similarity found in the present case is based on:

S.No.	Diary No.	Case No.	Cause Title	Status	Remarks
1.	3869/2022	C.A. No. 007850 / 2023 SLP(C) No. 003241 / 2022	NAVODAYA VIDYALAYA SAMITI AND ANR vs. PAWAN KUMAR NIROULA AND ORS	Pending (copy of r/p dated 04.03.2022 is enclosed)	filed against annexure P-5

5. In terms of Order XV Rule 2 of the Supreme Court Rules, 2013, the status of proof of service upon the respondent(s)/caveator(s) is as follows:-

S.No.	Respondent(s)/Caveator(s)	Status of proof of service	Date of Services
No Information Available			

6. The special leave petition/appeal along with the above-mentioned application(s) is listed before the Hon'ble Court with this Office Report.

DATE:19-11-2025

ASSISTANT REGISTRAR

Copy to :-

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